

| Annexure 9   |                                     |                           |                 |                           |  |                                     |                             |                        |  |  |   |                              |                                    |                    |
|--|-------------------------------------|---------------------------|-----------------|---------------------------|--|-------------------------------------|-----------------------------|------------------------|--|--|---|------------------------------|------------------------------------|--------------------|
| Name of Corporate Debtor : Supreme Panvel Indapur Tollways Private Limited |                                     |                           |                 |                           | Date of Commencemnt of CIRP : 30 August 2024 |                                     |                             |                        |  | (Version 4: Pursuant to claims received and updated as on 8 August 2025) |   |                              |                                    |                    |
| List of Operational creditors (other than Financial and Operational Dues)  |                                     |                           |                 |                           |  |                                     |                             |                        |  |  |   |                              |                                    |                    |
| Sl No.   | Name of creditor                    | Details of claim received |                 | Details of claim Admitted |  |                                     |                             |                        |  | Amount of contingent claim   | Amount of any mutual dues that may be set off | Amount of claim not admitted | Amount of claim under verification | Remarks if any     |
|  |                                     | Date of receipt           | Amount claimed  | Amount of claim admitted  | Nature of claim                              | Amount covered by security interest | Amount covered by Guarantee | Whether related party? | % of voting Share in COC if applicable |  |   |                              |                                    |                    |
| 1  | National Highway Authority of India | 05-Jun-25                 | 11,89,41,70,660 | -                         | Other creditor                               | No                                  | No                          | No                     | NA                                     | 11,89,41,70,660  | -   | -                            | -                                  | Under adjudication |
|  | Total                               |                           | 11,89,41,70,660 | -                         |  |                                     |                             |                        |  | 11,89,41,70,660  |   | -                            | -                                  |                    |